

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 577 (ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.02.2018**

**NAME OF THE COMPANY: Purab Sagar Saini Vs. Radius Synergies Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	None		
	For the Respondent:	Mr. Niraj Kumar Singh and Mr. Ankur Singh, Advocates		

**ORDER**

Reserved for orders/clarification.

*-s-d-1*

**(Deepa Krishan)  
Member (T)**

*-s-d-1*

**(Ina Malhotra)  
Member (J)**